

CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH

OA.No. 1987 of 1998

New Delhi, this 28th day of February 2001

HON'BLE SHRI M.P.SINGH, MEMBER(A)

(27)

1. Harji Ram
S/o Shri Arjan Singh
2. Bhura Singh
S/o Shri Bhajan Singh
3. Suresh Chand
S/o Shri Shanker Dass

All are residing in Phase-3, Juggies Jopadi,
Behind Laxmi Bai College, Ashok Vihar
New Delhi ... Applicants

(By Advocate: Shri Yogesh Sharma, through
proxy counsel Shri A.K.Trivedi)

versus

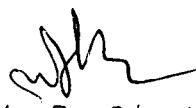
Union of India, through

1. The General Manager
Northern Railway
Baroda House
New Delhi
2. The Divisional Railway Manager
Northern Railway, Delhi Division
Near New Delhi Railway Station
New Delhi ... Respondents

(By Advocate: Shri B.S. Jain)

ORDER(Oral)

The learned counsel appearing on behalf
of the applicant seeks permission to withdraw the
case. Accordingly, the case is dismissed as
withdrawn.


(M. P. Singh)
Member(A)

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